

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3644/2016

New Delhi, this the 21<sup>st</sup> day of November, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Raj Vir Sharma, Member (J)**

Sh. Sanjay Kumar Yadav, Age 49, Designation A.S P.R.T  
Working as P.R.T. in second shift, Group -C  
K.V. No.2, Delhi Cantt., New Delhi. ....Applicant.

( By advocate: Sh. R.K.Shukla)

**Versus**

1. Kendriya Vidyalaya Sangathan  
Through its Commissioner  
Kendriya Vidyalaya Sangathan HQ  
Institutional Area, Shaheed Jeet Singh Marg  
New Delhi-110016.
2. The Joint Commissioner  
(Chief Grievance Officer)  
Kendriya Vidyalaya Sangathan (HQ)  
Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi-110016.
3. Deputy Commissioner of  
Kendriya Vidyalaya Sangathan  
Delhi Region  
Ministry of HRD, Department of Education  
Govt. of India, JNU. Campus  
New Mehrauli Road, New Delhi.
4. The Principal  
Kendriya Vidyalaya NO.2,  
Delhi Cantt., APS Colony, New Delhi. ... Respondents

## **ORDER (ORAL)**

### **Hon'ble Mr. P.K. Basu, Member (A)**

It is seen from the record that the applicant has filed representation dated 18.12.2015, which still has not been disposed of by the respondents. Therefore, the OA, at the admission stage, is disposed of without going into other merits of the case with a direction to the respondents to take a final view on the representation dated 18.12.2015 by passing a reasoned and speaking order within a period 90 days from the date of receipt of a certified copy of this order.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member A)**

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